

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat (Power Section) J&K
Jammu

Notification
Jammu, the 10th of September, 2023

S.O. 409. In exercise of the powers conferred as contained in Section 21 of the Code of Criminal Procedure 1973, the Government hereby appoint the following Officer (s) to be the Special Executive Magistrate, who shall exercise the powers of Special Executive Magistrate within their respective territorial Jurisdictions of Municipal Committees of District Anantnag.

S.No	Name of the Officer (s)	Designation	Municipal Council/Municipal Committee
1	Mr. Showkat Ahmad (KAS)	Chief Executive Officer	Anantnag
2	Mr. Ab. Mateen Baba	Executive Officer	Achabal/Aishmuqam
3	Mr. Suhail Ahmad	Executive Officer	Bijbehara/Pahalgam
4	Mr. Irfan Ahmad Wani	Executive Officer	Dooru/Kokernag
5	Mr. Tariq Hussain Lone	Executive Officer	Mattan/Seer
6	Mr. Farooq Ahmad Ganai	Executive Officer	Qazigund

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 10/09/2023

No.LAW/Power/07/2023-10

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Kashmir.
- 3) District Magistrate Anantnag. This is with reference to letter No.DMA/Judicial/Gen/23/2684-85 dated 16-09-2023.
- 4) General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
- 5) Concerned Officer .
- 6) So Section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website.

(Shamim Ahmad Wani)
Senior Law Officer

Department of Law, Justice and PA.

